

HIGH COURT OF ANDHRA PRADESH

Subject: In supersession of the earlier orders, allocation of the Districts to the Hon'ble Judges shall be as under, to be effective from 19.03.2019.

<u>S.No.</u>	<u>Name of the Hon'ble Administrative Judge</u>	<u>Name of the District</u>
1.	JUSTICE C.PRAVEEN KUMAR	KRISHNA
2.	JUSTICE A.V.SESHA SAI	VISAKHAPATNAM
3.	JUSTICE M.SEETHARAMA MURTI	GUNTUR
4.	JUSTICE U.DURGA PRASAD RAO	EAST GODAVARI
5.	JUSTICE M.SATYANARAYANA MURTHY	CHITTOOR & VIZIANAGARAM
6.	JUSTICE GUDISEVA SHYAM PRASAD	WEST GODAVARI
7.	JUSTICE J.UMA DEVI	KURNOOL
8.	JUSTICE T.RAJANI	ANANTAPUR
9.	JUSTICE D.V.S.S.SOMAYAJULU	NELLORE
10.	JUSTICE KONGARA VIJAYA LAKSHMI	PRAKASAM
11.	JUSTICE M. GANGA RAO	KADAPA & SRIKAKULAM

DATE: 18-03-2019.


REGISTRAR GENERAL 18/3